

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

CP No. 317(ND)/2017

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.10.2017**

NAME OF THE COMPANY: M/s. Diligentia Syndication Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Manish Raj, CP for ROC

ORDER

Mr. Manish Raj, CP for ROC is present in court. He accepts notice on behalf of the ROC.

To come up on 14th November, 2017.

— Sd —
(Ina Malhotra)
(Member (J))